

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 16.2.2000

OA 403/99

Ashok Kumar Agrawal, Mechanical Engineer (Sr.), Engineering & Transport Division, Geological Survey of India, A-27, Kanti Chandra Road, Bani Park, Jaipur.

... Applicant

v/s.

1. The Director, Directorate of Estates, Ministry of Urban Development, Nirman Bhawan, New Delhi.
2. The Dy. Director General, Geological Survey of India (WR), 15-16 Jhalana Doongri, Jaipur.
3. The Executive Engineer cum Estate Manager, Central Division I, CPWD, Revenue Building, Statue Circle, Jaipur.

... Respondents.

CORAM:

HON'BLE MR. S.K. AGARWAL, MEMBER (J)
HON'BLE MR. N.P. NAWANI, MEMBER (A)

For the Applicant ... In person.

for the Respondents ... Mr. T.P. Sharma

O R D E R

(PER HON'BLE MR. S.K. AGARWAL, JUDICIAL MEMBER)

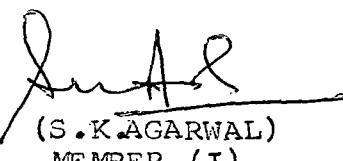
Heard the applicant and the learned counsel for the respondents.

2. We have already directed respondent No.1 to dispose of the representation filed by the applicant on 6.7.99 (Ann.A/7) within four weeks from the date of receipt of the representation, vide order dated 13.12.99. Applicant submits that he has been transferred to Lucknow and, therefore, he wants final disposal of this OA at this stage.

3. We, therefore, direct the respondents to dispose of the representation of the applicant as per the directions given by this Tribunal on 13.12.99 and inform the applicant within a month from the date of disposal of the representation. With the above directions this OA is disposed of finally at the stage of admission.

4. Copy of this order may be given to the parties.


(N.P. NAWANI)
MEMBER (A)


(S.K. AGARWAL)
MEMBER (J)